

SPECIAL BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.119/2023, IA No.129/2023 & IA No.144/2023
IN CP (IB) No.17/ALD/2022**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 28th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NOBLE CO-OPERATIVE BANK V/S GARVIT INNOVATIVE PROMOTERS LIMITED.
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ashwarya C. Jha alongwith : *For the Applicant/ IRP in all IAs*
Sh. Aryan, Advs.

ORDER

- 1. Ld. Counsel representing the IRP is present through VC, who seeks time to address arguments in the matter.**
- 2. At the request, the matter is adjourned for hearing on 15th July, 2024 before the Regular Bench.**

-Sd-

**(Manoj Kumar Dubey)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

28th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*